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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA NO. 142/2002 IN
OA NO. 110/2000

This the 1st day of January, 2003

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. V.K. Aggarwal,
WET,
R/o t/3/9, staff quarters,
Kendriya Vidyalaya No. 1,
Delhi Cantt.

(By Advocate: Sh. Lalit Tiwari proxy for
Sh. Ramakant Gaur alongwith
applicant present in person).

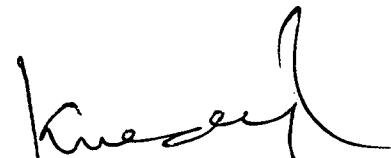
Versus

1. Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shahid Jeet Singh Marg,
New Delhi-110016
through its Principal Secretary/
Deputy Commissioner (Admn.)
2. Assistant Commissioner, (Delhi Region)
JNU Campus, New Mehrauli Road,
New Delhi-110067.
3. Sh. D.D. Kaushik,
Principal,
Kendriya Vidyalaya No. 1,
Sadar Bazar Road,
Delhi Cantt.

(By Advocate: Sh. S. Rajappa)

O R D E R (ORAL)

Applicant is seeking review in a case where he has challenged his transfer from K.V. No. 1 Delhi Cantt. to K.V.S. Babugarh. But now since applicant has retired from service, so matter of his transfer has become irrelevant for the purpose of further litigation and matter has become infructuous. RA is dismissed.


(KULDIP SINGH)
Member (J)

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